

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 655
TO BE ANSWERED ON 16th SEPTEMBER, 2020

BAN ON IMPORT OF CHINES PRODUCTS

655. SHRI BHARTRUHARI MAHTAB:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has any proposal to ban imports from China on the lines of banning Chinese mobile apps;
- (b) if so, the details thereof along with the time by which such decision is likely to be taken;
- (c) the indigenous sectors likely to be benefitted from ban on imports from China;
- (d) whether it is a fact that such ban on imports from China is necessary for the Atmanirbhar Abhiyan recently launched by the Government;
- (e) if so, the details thereof along with the steps taken to make the said Abhiyan successful across the country so far?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)
THE MINISTER OF COMMERCE AND INDUSTRY
(SHRI PIYUSH GOYAL)

(a) to (e): The Government regularly reviews the country's import policy, based on emerging trade and economic factors. Decisions to regulate imports are taken based on the assessment in national and public interest. At present, approximately 550 tariff lines are under the 'Restricted' / ' Prohibited' category for imports under the Foreign Trade Policy, imports of which are restricted from all countries, including China.
